

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. M.P. No. 1162 of 2020

Rajendra Kumar Singh @ Anr..... **Petitioner(s)**

Versus

State of Jharkhand & Ors..... **Opp. Party(s)**

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Coram: The Hon'ble Mr. Justice Ananda Sen  
Through:-Video Conferencing

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3/26.06.2020 It has been submitted by Mr. Ashish Kumar, learned counsel that the arguing counsel Mr. P.A.S. Pati, has been appointed as SC-IV. He submits that thus, now Mr. Pati cannot appear on behalf of the petitioners in this case. He prays for some time.

Prayer is allowed.

List this case after three weeks.

(Ananda Sen, J)

Mukund/-